

In the Central Administrative Tribunal  
Calcutta Bench

O.A. No.634 of 2005

Dated 7-03-2005

Present : Hon'ble Mr. J.K. Kaushik, Judicial Member  
Hon'ble Mr. M.K. Mishra, Administrative Member

Paresh Chandra Das & Ors

-VS-

GOI Press

For the Applicant : None

For the Respondents: Mr. M.S. Banerjee, Counsel

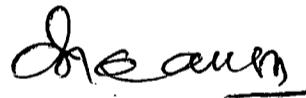
ORDER

Mr. J.K. Kaushik, JM

From the order sheet it is found that on 18-6-04 a specific notice was directed to be issued which was issued on 25-6-04 whereby the applicant No.1 has been informed of the next date of hearing in view of the fact that their counsel has expired. Despite the notice and service of the same presumed to be complete, none appeared on behalf of the applicants. It seems that the applicants have lost interest in this litigation in prosecuting their case. The original application, therefore, stands dismissed for want of prosecution.

No costs.

  
Member(A)

  
Member(J)